

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 48 OF 2006,

Applicant/s _____ Respdts. _____

Advocate for Applicant/s _____ Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No.
	30-4-2010 (1) Honble Mrs Manjulika Gantam (am) MA 1868/2010 for correction— Allowed. Correction is accordingly been made in the order sheet. Copy of the corrected order be issued to the parties. <i>(Signature)</i> 22	

Contd. On Sheet No. _____